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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.150/2002  
M.A.No.127/2002  
M.A.No.956/2002

Hon'ble Shri V.K.Majotra, Member(A)  
Hon'ble Shri Shanker Raju, Member(J)

Wednesday, this the 8th day of May, 2002

1. Surender Pal Singh  
working as Helper-Khaliasi  
r/o A-7, Vikas Vihar/Chander Vihar  
Nilothi Extn.  
Delhi - 110 041.
2. Bachneshwar Singh  
working as Helper-Khaliasi  
s/o Shri Dev Nandan Singh  
r/o S.N.T.Power Cabin  
Ghaziabad.
3. Rajeev Kumar  
working as Helper-Khaliasi  
s/o Hukum Chand  
r/o 291-D, Punjab Line  
Railway Colony  
Ghaziabad.
4. Suresh Dutt  
working as Helper-Khaliasi  
s/o Shri Shiv Chand  
r/o Railway Colony  
Khatoly.
5. Bhik Chand  
working as Helper Khaliasi  
s/o Shri Bangali Ram  
r/o P-A-178, Lajpat Nagar  
Sahibabad  
Ghaziabad(UP).
6. Jai Prakash  
working as Helper Khaliasi  
s/o Ram Singh  
Sl. No.705 in the result list. .... Applicants  
(By Advocate: None )

Vs.

1. Union of India through  
General Manager  
Northern Railway  
Baroda House  
New Delhi.
2. Divisional Railway Manager  
Northern Railway  
State Entry Road  
New Delhi.

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3. Senior D.S.T.E.  
Northern Railway  
D.R.M. Office,  
State Entry Road  
New Delhi.
4. Senior Divisional Personnel Officer  
Office of D.R.M.  
State Entry Road  
New Delhi.
5. C.S.T.E. (Constructions)  
Baroda House  
New Delhi. .... Respondents

(By Advocate: Sh. D.S.Jagotra )

O R D E R (Oral)

By V.K.Majotra, M(A):

Applicants have moved MA 956/2002 stating that during the pendency of the OA all the applicants have been promoted to the post of ASM-III and nothing survives in the OA. Thus, the applicants have prayed for withdrawal of the OA.

2. Learned counsel for respondents has produced an order dated 23.4.2002 promoting the applicants. It may be taken on record.

3. In the above circumstances, the OA is dismissed as withdrawn. No costs.

*S. Raju*

(Shanker Raju)  
Member(J)

*V.K.Majotra*

(V.K.Majotra)  
Member(A)

/rao/